

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 525 OF 2017 IN  
DFR NO. 1714 OF 2017**

**Dated: 6<sup>th</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**NTPC Limited**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

: Ms. Shikha Ohri  
Mr. Nishant Kumar

Counsel for the Respondent(s)

: -

**ORDER**

**I.A. No. 525 of 2017  
(Appl. for condonation of delay)**

List the matter on **25.09.2017.**

**( I. J. Kapoor )  
Technical Member  
*ts/tpd***

**( Justice Ranjana P. Desai )  
Chairperson**